

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GARDA TECH PRIVATE LIMITED**

1	Name of Corporate Person	Garda Tech Private Limited
2	Date of Incorporation of Corporate Person	13 th April 2021
3	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Bangalore
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900KA2021PTC146456
5	Address of the Registered Office and Principal Office (If any) of Corporate Person	#175 and #176, Dollars Colony, Phase 4 JP Nagar, Bannerghatta Main Road, Bangalore, Karnataka, 560078, India
6	Liquidation Commencement Date of Corporate Person	22 nd December 2023
7	Name, address, email address, telephone number and the registration number of the Liquidator	Monisha Prabhu Macedo 10A, Alipur Road, Civil Lines Delhi-110054 E-mail: voluntaryliqofgarda@minervaresolutions.com Telephone No. +91-9810024488 IBBI Reg No - IBBI/ IPA-002/IP-N00542/2017-2018/11634
8	Last date for submission of claims	21 st January 2024

Notice is hereby given that Garda Tech Private Limited has commenced voluntary liquidation on 22nd December 2023.

The stakeholders of Garda Tech Private Limited are hereby called upon to submit a proof of their claims, on or before **21st January 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23rd December 2023
Place: New Delhi


Monisha Prabhu Macedo
Liquidator of Garda Tech Private Limited
Registration No. IBBI/IPA-002/IP-N00542/2017-2018/11634

